

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/150/2017  
NAME OF THE PETITIONER(S) : KINGSTON AUTO BODY WORKS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI KERALA  
UNDER SECTION : 252(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	BAW SRIOPAR	PCS representing the petitioner	B. H.
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**ORDER**

PCS representing the petitioner present. Heard. Order is reserved.

<sup>-sd-</sup>  
S Vijayaraghavan  
Member (Technical)

<sup>-sd-</sup>  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc